

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 36/AM12
HELD ON 07.12.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **36/87-NC-7/2011** of **NORMS COMMITTEE (NC-7)** dealing with ‘**Plastic & Rubber Products**’ held on **07.12.2011** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Ms. S. Latha, Deputy DGFT and Convener
- 2) Shri S.S.Bose, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

1	Case No.:6/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00085/AM12/	RLA File :04/24/040/00225/AM11/	Lic.No/Date:0410124424 26.05.2011	Defer Date:21.12.2011
	Decision: A copy of application was forwarded to D/o C&PC on 24.06.2011. This was followed by D.O. reminders on 10.08.2011, 25.08.2011, 21.10.2011, 01.11.2011 and 30.11.2011 for furnishing comments expeditiously. Comments of D/o C&PC are awaited.			

2	Case No.:7/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00086/AM12/	RLA File :04/24/040/00226/AM11/	Lic.No/Date:0410124425 26.05.2011	Defer Date:21.12.2011
	Decision: A copy of application was forwarded to D/o C&PC on 24.06.2011. This was followed by D.O. reminders on 10.08.2011, 25.08.2011, 21.10.2011, 01.11.2011 and 30.11.2011 for furnishing comments expeditiously. Comments of D/o C&PC are awaited.			

3	Case No.:1/21/87-ALC1/2011	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00171/AM12/	RLA File :03/94/040/01104/AM11/	Lic.No/Date:0310633145 27.05.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.10.2011. Comments of D/o C&PC still awaited.			

4	Case No.:13/15/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00114/AM12/	RLA File :03/95/040/00173/AM12/	Lic.No/Date:0310635302 09.06.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/62/2010-PC.II dated 05.08.2011 was issued by D/o C&PC to firm. This was followed by reminder on 23.08.2011 giving them 15 days time for submission of information. The firm submitted its reply, a copy of which was forwarded to D/o C&PC on 26.09.2011. D/o C&PC after examining the reply of firm, observed that the reply received from firm is not proper. Accordingly, another D/L No. 46011/62/2011-PC.II dated 12.10.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 31.10.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another reminder to firm for furnishing comments expeditiously.			

5	Case No.:2/13/87-ALC1/2011	Party Name:RMG POLYVINYL INDIA LTD.	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00081/AM12/	RLA File :05/24/040/00064/AM12/	Lic.No/Date:0510293595 16.06.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.09.2011. Comments of D/o C&PC are awaited.			

6	Case No.:11/14/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00100/AM12/	RLA File :04/24/040/00091/AM12/	Lic.No/Date:0410125321 27.06.2011	Defer Date:21.12.2011
	Decision: A copy of application was forwarded to D/o C&PC on 08.07.2011. This was followed by D.O. reminders on 10.08.2011, 25.08.2011, 21.10.2011, 01.11.2011 and 30.11.2011 for furnishing comments expeditiously. Comments of D/o C&PC are awaited.			

7	Case No.:1/22/84-ALC3/2011	Party Name:SACOS INDIGO PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/84/050/00162/AM12/	RLA File :11/24/040/00075/AM11/	Lic.No/Date:1110025235 15.07.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/92/2011-PC.II dated 17.10.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 15.11.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, it was decided to issue another reminder to firm giving 15 days time for submission of information.			

	Case No.:2/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00167/AM12/	RLA File :07/24/040/00133/AM12/	Lic.No/Date:0710080860	Defer Date:21.12.2011

8		25.07.2011	
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2011. Comments of D/o C&PC are awaited.			

9	Case No.:3/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00168/AM12/	RLA File :07/24/040/00134/AM12/	Lic.No/Date:0710080854 25.07.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2011. Comments of D/o C&PC are awaited.			

10	Case No.:4/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00169/AM12/	RLA File :07/24/040/00138/AM12/	Lic.No/Date:0710080855 25.07.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2011. Comments of D/o C&PC are awaited.			

11	Case No.:5/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00170/AM12/	RLA File :07/24/040/00139/AM12/	Lic.No/Date:0710080856 25.07.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2011. Comments of D/o C&PC are awaited.			

	Case No.:8/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00178/AM12/	RLA File :07/24/040/00132/AM12/	Lic.No/Date:0710080859	Defer

12			25.07.2011	Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2011. Comments of D/o C&PC are awaited.			

13	Case No.:9/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00179/AM12/	RLA File :07/24/040/00135/AM12/	Lic.No/Date:0710080858 25.07.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2011. Comments of D/o C&PC are awaited.			

14	Case No.:10/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00180/AM12/	RLA File :07/24/040/00137/AM12/	Lic.No/Date:0710080857 25.07.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2011. Comments of D/o C&PC are awaited.			

15	Case No.:8/27/87-ALC1/2011	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00221/AM12/	RLA File :34/24/040/00084/AM12/	Lic.No/Date:3410031117 01.08.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.11.2011. Comments of D/o C&PC are awaited.			

	Case No.:8/19/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
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16	HQ File :01/87/050/00163/AM12/	RLA File :04/24/040/00123/AM12/	Lic.No/Date:0410126763 03.08.2011	Defer Date:21.12.2011
Decision: A copy of application was forwarded to D/o C&PC on 09.08.2011. This was followed by D.O. reminders on 21.10.2011 and 01.11.2011 for furnishing comments expeditiously. Comments of D/o C&PC are awaited.				

17	Case No.:3/24/87-ALC1/2011	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00194/AM12/	RLA File :05/24/040/00171/AM12/	Lic.No/Date:0510299303 11.08.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/88/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 02.11.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, it was decided to issue another reminder to firm giving 15 days time for submission of information.			

18	Case No.:1/28/87-ALC1/2011	Party Name:POLYSIL IRRIGATION SYSTEMS PVT. LTD.	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00226/AM12/	RLA File :03/95/040/00258/AM12/	Lic.No/Date:0310650131 24.08.2011	Defer Date:28.12.2011
	Decision: A D/L No. 46011/95/2011-PC.II dated 08.11.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 23.11.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, it was decided to issue another reminder to firm giving 15 days time for submission of information.			

19	Case No.:7/25/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00205/AM12/	RLA File :02/24/040/00078/AM12/	Lic.No/Date:0210164751 26.08.2011	Defer Date:21.12.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.12.2011. Comments of D/o C&PC are awaited.			

20	Case No.:25/31/84-ALC3/2011	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/84/050/00222/AM12/	RLA File :06/24/040/00032/AM12/	Lic.No/Date:0610024004 04.10.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.			

21	Case No.:6/30/87-ALC1/2011	Party Name:BILCARE LIMITED	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00232/AM12/	RLA File :31/83/040/00131/AM12/	Lic.No/Date:3110050878 07.10.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 15.11.2011. Comments of D/o C&PC are awaited.			

22	Case No.:1/36/87-ALC1/2011	Party Name:ALOK INDUSTRIES	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00269/AM12/	RLA File :05/23/040/00098/AM12/	Lic.No/Date:0510305030 12.10.2011	Defer Date: 21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.			

	Case No.:9/34/87-ALC1/2011		Party Name:PYRAMID PLASTICS		Meet No/Date:36/87-ALC1/2011 07.12.2011		Status: Approved	
	HQ File :01/87/050/00259/AM12/		RLA File :03/95/040/00476/AM12/		Lic.No/Date:0310659446 13.10.2011		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

23

1	39249090	63/0- ARTICLE MADE OF THERMOPLASTIC ELASTOMER (TPE) NETT CONTENT 57143.00 KGS. GRADE INJECTION MOULDING			57143.000	K.G	12188700.00	261000.00 US\$
						Total	12,188,700.00	261,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40059990	RELEVANT THERMOPLASTIC ELASTOMER (TPE) GRADE INJECTION MOULDING	60000.000	K.G	10507500.00	225000.00 US\$	Value & Qty
				Total	10,507,500.00	225,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/23/2010-PC.II dated 28.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Article of Thermo Plastics Elastomer (TPE)	1 kg	Relevant Thermoplastic Elastomer (TPE) Granules	1.05 kg/kg content in the export product

24	Case No.:10/34/87-ALC1/2011	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00260/AM12/	RLA File :03/95/040/00536/AM12/	Lic.No/Date:0310659423 13.10.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 17.11.2011. Comments of D/o C&PC are awaited.			

	Case No.:16/34/87-ALC1/2011	Party Name:MANJUSHREE TECHNOPACK LTD,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
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25	HQ File :01/87/050/00266/AM12/	RLA File :07/24/040/00259/AM12/	Lic.No/Date:0710083220 13.10.2011	Defer Date:21.12.2011
Decision: A copy of application forwarded to D/o C&PC on 17.11.2011. Comments of D/o C&PC are awaited.				

26	Case No.:4/36/87-ALC1/2011	Party Name:COSMO FILMS LTD	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00272/AM12/	RLA File :03/94/040/00582/AM12/	Lic.No/Date:0310659828 14.10.2011	Defer Date: 21.12.2011
Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.				

27	Case No.:5/36/87-ALC1/2011	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00273/AM12/	RLA File :03/94/040/00626/AM12/	Lic.No/Date:0310660126 17.10.2011	Defer Date: 21.12.2011
Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.				

28	Case No.:11/34/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00261/AM12/	RLA File :03/95/040/00566/AM12/	Lic.No/Date:0310660403 18.10.2011	Defer Date:21.12.2011
Decision: A copy of application forwarded to D/o C&PC on 17.11.2011. Comments of D/o C&PC are awaited.				

	Case No.:4/34/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Approved
	HQ File :01/87/050/00254/AM12/	RLA File :05/24/040/00247/AM12/	Lic.No/Date:0510305864 19.10.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39039090	64/0- Thermoplastic Compounds / TPE Compounds TP COMPOUND	310000.000	K.G	52304539.00	1054527.00 US\$
				Total	52,304,539.00	1,054,527.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40021930	SBS Co-polymer / Styrene Butadiene Styrene Co-Polymer 4452 , LG-411S, 501S, 475, 484, 485, 487, CALPRENE411, 540, 501, 6120 TAIPOL SEBS-6151, 6150 GLOBALPRENE-3546, 3411, KTR-401 P, KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, KRATON G1650MU, G1650 EU , G1651 HU ENPRENE-611, 655, 684, 685, 687, 701	246760.000	K.G	36717888.00	740280.00 US\$	Value & Qty
2	39039090	Styrene Ethylene Butylene Styrene Co-Polymer EUROPRENE SOL TH-2312, 2315	34100.000	K.G	5074080.00	102300.00 US\$	Value & Qty
3	39039090	K-Resin, Styrene Butadiene Co-Polymer KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903	24800.000	K.G	3690240.00	74400.00 US\$	Value & Qty
				Total	45,482,208.00	916,980.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/07/2011-PC.II dated 28.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic	1 kg	1. SBS Copolymer/ Styrene Butadiene	0.7960 kg

	Compound/ Compounds	TPE	Copolymer/ Styrene Butadiene Styrene Copolymer (4452, LG – 411S, 501S, 475, 484, 485, 487, Calprene-411, 540, 501, 6120, Taipol SEBS-6151, 6150 Globalprene 3546, 3411, KTR – 401P, Kibiton TPE PB-511, 5300, 5301, 5302 JSR RB-830, 820, Kraton G 1650MU, G 1650EU, Enprene 611, 655, 684, 685, 687, 701)	
			2. Styrene Ethylene Butylene Styrene Copolymer (Europrene SOL TH 2312, 2315)	0.1100 kg
			3. K-Resin, Styrene Butadiene Copolymer-(KR99HG, KR03, KR05, XK- 43, XK-40, KRDEV027D, KIBITON Q Resin PB-5903)	0.0800 kg

Case No.:5/34/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Approved
HQ File :01/87/050/00255/AM12/	RLA File :05/24/040/00248/AM12/	Lic.No/Date:0510305865 19.10.2011	Defer Date:
Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39039090	64/0- Thermoplastic Compounds / TPE Compounds TP COMPOUNDS	310000.000	K.G	52304539.00	1054527.00 US\$	
				Total	52,304,539.00	1,054,527.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40021930	SBS Co-polymer / Styrene Butadiene Styrene Co-Polymer-4452 , LG-411S, 501S, 475, 484, 485, 487, CALPRENE411, 540, 501, 6120 TAIPOLE SEBS-6151, 6150 GLOBALPRENE-3546, 3411, KTR-401 P, KIBITON TPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, KRATON G1650MU, G1650 EU , G1651 HU ENPRENE-611, 655, 684, 685, 687, 701	246760.000	K.G	36717888.00	740280.00 US\$	Value & Qty
2	39039090	Styrene Ethylene Butylene Styrene Co-Polymer EUROPRENE SOL TH-2312, 2315	34100.000	K.G	5074080.00	102300.00 US\$	Value & Qty
3	39039090	K-Resin, Styrene Butadiene Co-Polymer KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q RESIN PB-5903	24800.000	K.G	3690240.00	74400.00 US\$	Value & Qty
				Total	45,482,208.00	916,980.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/07/2011-PC.II dated 28.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/ TPE Compounds	1 kg	1. SBS Copolymer/ Styrene Butadiene Copolymer/ Styrene Butadiene Styrene Copolymer (4452, LG – 411S, 501S, 475, 484, 485, 487, Calprene-411, 540, 501, 6120, Taipol SEBS-6151, 6150	0.7960 kg

			Globalprene 3546, 3411, KTR – 401P, Kibiton TPE PB-511, 5300, 5301, 5302 JSR RB-830, 820, Kraton G 1650MU, G 1650EU, Enprene 611, 655, 684, 685, 687, 701)	
			2. Styrene Ethylene Butylene Styrene Copolymer (Europrene SOL TH 2312, 2315)	0.1100 kg
			3. K-Resin, Styrene Butadiene Copolymer-(KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q Resin PB-5903)	0.0800 kg

31	Case No.:3/36/87-ALC1/2011	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00271/AM12/	RLA File :03/94/040/00484/AM12/	Lic.No/Date:0310661135 20.10.2011	Defer Date: 21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.			

32	Case No.:6/34/87-ALC1/2011	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00256/AM12/	RLA File :03/95/040/00607/AM12/	Lic.No/Date:0310661427 21.10.2011	Defer Date:21.12.2011

Decision: A copy of application forwarded to D/o C&PC on 16.11.2011. Comments of D/o C&PC are awaited.

Case No.: 15/34/87-ALC1/2011	Party Name:SWASTIK POLYMERS	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Approved
HQ File :01/87/050/00265/AM12/	RLA File :05/24/040/00254/AM12/	Lic.No/Date:0510306393 21.10.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042290	62/0- PVC COMPOUND EXPANDED MICROLON IN DRY BLEND FORM - SHOE SOLE GRADE(IN VARIOUS COLOURS)	70.000	M.T	6088250.00	124250.00 US\$
				Total	6,088,250.00	124,250.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN K. VALUE 65-68	35.000	M.T	1732150.00	35350.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	29.400	M.T	2852388.00	58212.00 US\$	Value & Qty
3	29270090	BLOWING AGENT CELLCOM SKI	0.560	M.T	89180.00	1820.00 US\$	Value & Qty
				Total	4,673,718.00	95,382.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2007-PC.II dated 28.11.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound Expanded Microlon in Dry Blend form	1 kg	1. PVC Resin	0.500 kg
		2. Di-octyl Phthalate (DOP)	0.420 kg

	– Shoe sole grade (in various colours)	3. Blowing Agent Cellcom SK1	0.008 kg
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34	Case No.: 14/34/87-ALC1/2011	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00264/AM12/	RLA File :05/24/040/00253/AM12/	Lic.No/Date:0510306669 25.10.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 17.11.2011. Comments of D/o C&PC are awaited.			

35	Case No.: 2/34/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00252/AM12/	RLA File :02/24/040/00039/AM12/	Lic.No/Date:0210168301 31.10.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 17.11.2011. Comments of D/o C&PC are awaited.			

36	Case No.: 3/34/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00253/AM12/	RLA File :02/24/040/00074/AM12/	Lic.No/Date:0210168300 31.10.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 17.11.2011. Comments of D/o C&PC are awaited.			

37	Case No.: 17/34/87-ALC1/2011	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00267/AM12/	RLA File :32/24/040/00036/AM12/	Lic.No/Date:3210050579 31.10.2011	Defer Date:21.12.2011

Decision: A copy of application forwarded to D/o C&PC on 16.11.2011. Comments of D/o C&PC are awaited.

38	Case No.:1/33/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00249/AM12/	RLA File :03/95/040/00625/AM12/	Lic.No/Date:0310663539 04.11.2011	Defer Date:21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 25.11.2011. Comments of D/o C&PC are awaited.			

39	Case No.:2/36/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00270/AM12/	RLA File :02/24/040/00133/AM12/	Lic.No/Date:0210168593 08.11.2011	Defer Date: 21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.			

40	Case No.:6/36/87-ALC1/2011	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00274/AM12/	RLA File :03/95/040/00581/AM12/	Lic.No/Date:0310663928 08.11.2011	Defer Date: 21.12.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.			

	Case No.:7/36/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:36/87-ALC1/2011 07.12.2011	Status: Deferred
	HQ File :01/87/050/00275/AM12/	RLA File :03/95/040/00629/AM12/	Lic.No/Date:0310664163 09.11.2011	Defer Date: 28.12.2011
	Decision: The firm may be asked to furnish following information within 15 days as asked by DIPP vide letter dated 07.12.2011:			

- (i) Complete manufacturing process for High Abrasion Resistance Rubber Sheeting, indicating wastage generated at each stage of manufacture. Justification for claiming the high wastage may also be indicated; and
- (ii) Quantity of production of High Abrasion Resistance Rubber Sheeting of the same specification and constituency as proposed for export vis-à-vis consumption of raw material, both imported and indigenous in the past 3 years, year wise.

Meeting ended with thanks to Chair and all participants.
